

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1544 of 2021

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/13.04.2021 The case is taken up through Video Conferencing.

Issue notice.

Mr. Suresh Kumar, learned S.C (L&C)-II, appears and waives notice on behalf of the respondent Nos. 1 to 3. He prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

Mr. Amrendra Pradhan, Advocate, appears and waives notice on behalf of the respondent No.4. He submits that he has already filed Vakalatnama on behalf of the respondent No.4. He also prays for four weeks' time to seek instruction and file counter affidavit on behalf of the respondent No.4.

It is informed that similar writ petitions led by W.P.(C) No. 07/2021 are pending before this Court.

In view of the said fact, put up this case along with W.P.(C) No. 07/2021 and other analogues cases under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)